

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Home Affairs

DEPUTY PRIME MINISTER, INCHARGE OF THE MINISTRY OF HOME AFFAIRS AND MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI L.K. ADVANI) : Sir, I lay on the Table:-

A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 447 (E) dated the 30th May, 2003, publishing the Indo-Tibetan Border Police Force, General Duty Cadre, (Group B and C posts) Recruitment (Amendment) Rules, 2003, under sub-section (2) of section 156 of the Indo-Tibetan Border Police Force Act, 1992. [Placed in Library. See No. L.T. 7778/03]

- II. A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 242 dated the 28th June, 2003, publishing the Special Service Bureau, Assistant Commandant Group A (General Duty) Post Recruitment Rules, 2003, under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949. [Placed in Library. See No. L.T. 7824/03]

**Reports and Accounts (2001-2002) of the Damodar Valley Corporation,
Kolkata and related papers**

THE MINISTER OF STATE, IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA) : Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (5) of section 45 and sub-section (5) of section 59 of the Damodar Valley Corporation Act, 1948:
- (a) Annual Report and Accounts of the Damodar Valley Corporation, Kolkata, for the year 2001-2002, together with the Auditor's Report on the Accounts.